

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
SETTING UP OF NEW TIGER RESERVES .

365

Shri Nand Kumar Sai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :-

- (a) whether Government proposes to set up eight new tiger reserves in the country;
- (b) if so, the details thereof;
- (c) whether locations for setting up of these reserves have been identified and if so, the details thereof;
- (d) the details of estimated expenditure likely to be incurred thereon; and
- (e) by when it is likely to be completed?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a), (b), (c), (d) & (e):-A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c), (d) & (e) OF RAJYA SABHA STARRED QUESTION NO. 365 ON SETTING UP OF NEW TIGER RESERVES DUE FOR REPLY ON 06.12.2010.

(a), (b), (c), (d) & (e)The "in-principle" approval has been accorded by the National Tiger Conservation Authority for creation of four new tiger reserves, and the sites are: Biligiri Ranganatha Swamy Temple Sanctuary (Karnataka), Pilibhit (Uttar Pradesh), Ratapani (Madhya Pradesh) and Sunabeda (Orissa). Besides, the States have been advised to send proposals for declaring the following areas as Tiger Reserves:

(i)Bor (Maharashtra)

(ii)Suhelwa (Uttar Pradesh)

(iii)Nagzira-Navegaon (Maharashtra)

(iv)Satyamangalam (Tamil Nadu).